



\$~SDB-1 TO 106

* IN THE HIGH COURT OF DELHI AT NEW DELHI

+ W.P.(C) 10999/2018

M/S PYRAMID INFRATECH PRIVATE LIMITED Petitioner Through: Mr.Abhishek A Rastogi, Adv.

Versus

| UNION OF INDIA & ORS. | Respondents |
|-----------------------|-------------------------------------|
| Through: | Ms. Pratima N. Lakra, CGSC with |
| - | Ms.Vanya Bajaj and Mr. Kashish G. |
| | Baweja, Advocates for UOI. |
| | Mr. Vinod Diwakar, CGSC with |
| | Mr. Olson Nair, Advocate for UOI. |
| | Mr. Zoheb Hossain with Sanjeev |
| | Menon, Mr.Vivek Gurnani, |
| | Mr.Prasenjeet Mohapatra, Mr. Kavish |
| | Garach, Ms. Abhipriya and Ms.Sejal |
| | Aneja Advocates for NAA and |
| | DGAP. |
| | Mr. Aditya Singla, SSC with Ms. |
| | Charu Sharma, Advocate for R-4. |

2

+ W.P.(C) 12444/2018

MASCOT BUILDCON PRIVATE LIMITED Petitioner Through: Mr.Aseem Mehrotra, Adv.

Versus

NATIONAL ANTI-PROFITEERING AUTHORITY & ORS.

..... Respondents Through: Mr. Zoheb Hossain with Sanjeev Menon, Mr.Vivek Gurnani, Mr.Prasenjeet Mohapatra, Mr. Kavish Garach, Ms. Abhipriya and Ms.Sejal AnejaAdvocates for NAA and DGAP. Mr.Farman Ali, SPC with Mr.Athar Raza Farooqui, Advocate for UOI.

This is a digitally signed order.

Page 1 of 50





| W.P.(C) 12647/2018 | |
|-----------------------------------|--|
| | AL DVT LTD Detitioner |
| LIFESTYLE INTERNATION Through: | AL PVT. LTD Petitioner Mr.Sparsh Bhargava with Ms.Ishit Farsaiya and Mr. Pursoth Kannan Advocates. |
| Versus | |
| JNION OF INDIA & ORS. Through | Respondents Mr. Anurag Ahluwalia, CGSC with Mr.Milind Nagpal Advocate for UOL Mr. Zoheb Hossain with Sanjeev Menon, Mr.Vivek Gurnani Mr.Prasenjeet Mohapatra, Mr. Kavish Garach, Ms. Abhipriya and Ms.Seja AnejaAdvocates for NAA and DGAP |
| V.P.(C) 13194/2018 | |
| SHARMA TRADING COMP. | ANY Petitioner |
| Through: | Mr. Naresh Thacker, Mr. Kuma Visalaksh, Mr. Udit Jain, Mr. Arihan Tater, Mr. Saurabh Dugar and Mr. Ajitesh Dayal Singh, Advocates. |
| Versus | |
| JNION OF INDIA & ORS. Through: | Respondents Mr. Anurag Ahluwalia, CGSC with Mr.Milind Nagpal Advocate for UOI Ms.Aakanksha Kaul, Advocate with Ms. Rhea Borkotoky, Advocate for UOI. Mr.Zoheb Hossain, Sr.Standin, Counsel with Mr.Vivek Gurnani, Mr. Sanjeev Menon, Ms. Sejal Aneja, Advocates for NAA/DGAP. |
| W.P.(C) 378/2019 | |
| HINDUSTAN UNILEVER LI | MITED Petitioner |
| Through: | Milleb Petitioner Mr.Ajay Bhargava, Ms.Vanita Bhargava and Mr.Nikitha Shenoy Advs. |

This is a digitally signed order.

The authenticity of the order can be re-verified from Delhi High Court Order Portal by scanning the QR code shown above. The Order is downloaded from the DHC Server on 06/05/2025 at 09:48:06 Page 2 of 50





Versus UNION OF INDIA & ORS. Respondents Through: Mr. Vikrant N. Goyal, Advocate with Mr. Mrutunjay Mishra and Ms. Tania Sharma, Advocates for UOI. Mr.Harish Vaidyanathan Shankar, CGSC with Mr.Srish Kumar Mishra. Mr.Sagar Mehlawat and Mr.Alexander Mathai Paikaday, Advocates. Mr.Zoheb Hossain, Sr.Standing Counsel with Mr. Vivek Gurnani,

Mr. Sanjeev Menon, Ms. Sejal Áneja, Advocates for NAA/DGAP.

6

+ W.P.(C) 1418/2019 & CM APPL. No.6501/2019

M/S J.P. & SONS THROUGH: SHRI ANKIT KHANDELWAL, PROPRIETOR Petitioner

Through: Mr.Ajay Bhargava, Ms.Vanita Bhargava, Mr.Aseem Chaturvedi and Mr.Sahil Siddiqui, Advs.

Versus

NATIONAL ANTI- PROFITEERING AUTHORITY THROUGH: ITS SECRETARY & ORS. Respondents

Through: Mr. Zoheb Hossain with Sanjeev Menon, Mr.Vivek Gurnani, Mr.Prasenjeet Mohapatra, Mr. Kavish Garach and Ms.Sejal AnejaAdvocates for NAA and DGAP. Mr. Kamal Sawhney,, Mr. Deepak Thackur, Ms. Aakansha Wadhwani, Advocates for R-4

7

+ W.P.(C) 1655/2019

M/S EXCEL RASAYAN PRIVATE LIMITED Petitioner Through: Mr.Abhishek A Rastogi, Adv.

This is a digitally signed order.

Page **3** of **50**





| versus | |
|-----------------------|---------------------------------|
| UNION OF INDIA & ORS. | Respondents |
| Through: | Ms.Akanksha Kaul, Advocate with |
| | Ms. Versha Singh Advs for UOI. |
| | Mr.Gyanendra Singh, Advocate. |
| | Mr.Zoheb Hossain, Sr.Standing |
| | |

Counsel with Mr. Vivek Gurnani, Mr. Sanjeev Menon, Ms. Sejal Aneja, Advocates for NAA/DGAP.

8

+ W.P.(C) 2347/2019

JUBILANT FOODWORKS LTD. & ANR. Petitioners Through: Mr. Karan Sachdev, Mr. Yogendra Aldak with Mr.Agrim Arora, Advocates.

Versus

| UNION OF INDIA & ORS. Through: | Respondents Mr. Ravi Prakash, CGSC with Mr. Yasharth Shukla and Ms. Astu Khandelwal, Advocates for UOI. Mr.Bhagvan Swarup Shukla, CGSC with Mr.R.R.Mishra, Advocate for UOI. Mr. Zoheb Hossain with Sanjeev Menon, Mr.Vivek Gurnani, Mr.Prasenjeet Mohapatra, Mr. Kavish Garach, Ms. Abhipriya and Ms.Sejal Aneja, Advocates for NAA and DGAP. |
|-----------------------------------|---|
| | DGAP. |

9

+ **W.P.(C) 3759/2019**

MASCOT BUILDCON PRIVATE LTD. Petitioner Through: Mr.Aseem Mehrotra, Adv.

Versus

UNION OF INDIA & ORS. Respondents Through: Mr.Harish Vaidyanathan Shankar

This is a digitally signed order.

The authenticity of the order can be re-verified from Delhi High Court Order Portal by scanning the QR code shown above. The Order is downloaded from the DHC Server on 06/05/2025 at 09:48:06 Page 4 of 50





..... Petitioners

CGSC, Mr. Srish Kumar Mishra, Mr. Sagar Mehlawat and Mr. Alexander Mathai Paikaday, Advocates for UOI. Mr. Zoheb Hossain with Sanjeev Menon, Mr.Vivek Gurnani, Mr.Prasenjeet Mohapatra, Mr. Kavish Garach, Ms. Abhipriya and Ms.Sejal AnejaAdvocates for NAA and DGAP.

10

+ W.P.(C) 4213/2019

ABBOTT HEALTHCARE PRIVATE LIMITED & ANR.

| Through: | Mr.Ajay | Bhargava, | Ms.Vanita |
|----------|----------|--------------|--------------|
| | Bhargava | and Ms. Nikh | itha Shenoy, |
| | Advs. | | |
| Versus | | | |

versus

| UNION OF INDIA & ORS. | Respondents |
|-----------------------|-------------------------------------|
| Through: | Mr.Ripu Daman Bhardwaj, CGSC |
| | UOI. |
| | Mr. Zoheb Hossain with Sanjeev |
| | Menon, Mr. Vivek Gurnani, |
| | Mr.Prasenjeet Mohapatra, Mr. Kavish |
| | Garach, Ms. Abhipriya and Ms.Sejal |

AnejaAdvocates for NAA and DGAP.

11

+ W.P.(C) 5558/2019 & CM APPL.No.24368/2019

UNICHARM INDIA PVT. LTD. Petitioner Through: Mr.Rupender Sinhmar, Mr.Prahlad Singh, Mr.K. Gurumurthy, Advs. Versus

UNION OF INDIA & ORS. Respondents Through: Mr. Ravi Prakash, CGSC with Mr. Yasharth Shukla and Ms. Astu Khandelwal, Advocates for UOI.

Mr. Anurag Ahluwalia, CGSC with

This is a digitally signed order.

Page 5 of 50





Mr.Milind Nagpal Advocate for UOI. Mr.Farmaan Ali with Ms.Usha Jamnal and Mr.Krishan Kumar. Advocates for R-2 & 3.

12

W.P.(C) 7743/2019 +

RECKITT BENCKISER INDIA PRIVATE LIMITED Petitioner Mr. R. Jawahar Lal, Mr. Siddharth Through: Bawa Mr. Anuj Garg, Mr. Mohit Sharma Advs.

versus

UNION OF INDIA THROUGH: ITS SECRETARY & ORS.

..... Respondents Mr.Asheesh Jain, CGSC with Through: Mr. Gaurav Kumar Advocate for R-1 Mr.Farman Ali, Advocate with Ms.Usha and Mr.Krishan Kumar, Advocates for R-2 & 3 Mr. Zoheb Hossain with Sanjeev Menon, Mr. Vivek Gurnani, Mr. Prasenjeet Mohapatra, Mr. Kavish Garach and Ms.Sejal AnejaAdvocates for NAA and DGAP.

13

W.P.(C) 8162/2019 +

AFFINITI ENTERPRISES

..... Petitioner

Through:

Mr. R. Jawahar Lal, Mr. Siddharth Bawa Mr. Anuj Garg, Mr. Mohit Sharma Advs.

Versus

UNION OF INDIA THROUGH: ITS SECRETARY & ORS.

..... Respondent

Through: Mr.Abhay Prakash Sahay, CGSC, Ms. Mannu Singh, Mr.Kunal Dhawan, Ms.Swayamprabha, Advs for UOI. Mr. Ravi Chawla, St. Counsel for

NAA with Mr. Avneesh Kumar

This is a digitally signed order.

The authenticity of the order can be re-verified from Delhi High Court Order Portal by scanning the QR code shown above. The Order is downloaded from the DHC Server on 06/05/2025 at 09:48:06

Page 6 of 50





Upadhyay, Advocate. Mr. Zoheb Hossain with Sanjeev Menon, Mr.Vivek Gurnani, Mr.Prasenjeet Mohapatra, Mr. Kavish Garach and Ms.Sejal AnejaAdvocates for NAA and DGAP.

14

+ W.P.(C) 7910/2019 & CM APPL.No.32779/2019

SALARPURIA REAL ESTATE PVT. LTD Petitioner Through: Mr.Abhishek A Rastogi, Adv.

Versus UNION OF INDIA & ORS. Respondents Through: Mr. Bhagwan Swarup Shukla, CGSC with Mr Saksham Sethi, GP for UOI. Mr.Zoheb Hossain, Sr.Standing

Counsel with Mr.Vivek Gurnani, Mr. Sanjeev Menon, Ms. Sejal Aneja, Advocates for NAA/DGAP.

15

+ **W.P.(C) 7911/2019**

SATTVA DEVELOPERS PVT. LTD Petitioner Through: Mr.Abhishek A Rastogi, Adv.

Versus

| UNION OF INDIA & ORS. | Respondents |
|-----------------------|-------------------------------------|
| Through: | Mr. Manish Mohan, CGSC with Mr. |
| - | Devendra Kumar, Advocate for UOI. |
| | Mr.Abhay Prakash Sahay, CGSC, |
| | Ms. Mannu Singh, Mr.Kunal |
| | Dhawan, Ms.Swayamprabha, Advs |
| | for UOI. |
| | Mr.Gyanendra Singh, Advocate. |
| | Mr. Zoheb Hossain with Sanjeev |
| | Menon, Mr. Vivek Gurnani, |
| | Mr.Prasenjeet Mohapatra, Mr. Kavish |
| | Garach and Ms.Sejal AnejaAdvocates |
| | for NAA and DGAP. |

This is a digitally signed order.

The authenticity of the order can be re-verified from Delhi High Court Order Portal by scanning the QR code shown above. The Order is downloaded from the DHC Server on 06/05/2025 at 09:48:06 Page 7 of 50





16 + **W.P.(C) 8078/2019**

M/S SATYA ENTERPRISES Through: Petitioner Mr.Sumit K Batra and Mr.Manish Khurana, Advocates.

Versus

UNION OF INDIA & ORS. Through: Respondents Mr.Sushil Kumar Pandey, SPC for UOI. Mr.Zoheb Hossain, Sr.Standing Counsel with Mr.Vivek Gurnani, Mr. Sanjeev Menon, Ms. Sejal Aneja, Advocates for NAA/DGAP. Mr.Satyakam, ASC with Mr. Pradyut Kashuyap,Adocate for GNCTD. Mr. Ashish Verma and Mr. Debopriya Moulik, Advocates

17

+ **W.P.(C) 9053/2019**

UNICHARM INDIA PVT. LTD Petitioner Through: Mr.Rupender Sinhmar, Mr.Prahlad Singh, Advs.

Versus

| UNION OF INDIA & ORS. Through: | Respondents Mr. Ravi Prakash, CGSC with Mr. Yasharth Shukla and Ms. Astu Khandelwal, Advocates for UOI. Mr.Farmaan Ali with Ms.Usha Jamnal and Mr.Krishan Kumar, |
|-----------------------------------|--|
| | Advocates for R-2 & 3. |

18

+

W.P.(C) 11253/2019 & CM APPL. No.46337/2019

LIFESTYLE INTERNATIONAL PVT. LTD. Petitioner Through: Mr.Sparsh Bhargava with Ms.Ishita farsaiya and Mr. Pursoth Kanan, Advocates.

This is a digitally signed order.

The authenticity of the order can be re-verified from Delhi High Court Order Portal by scanning the QR code shown above. The Order is downloaded from the DHC Server on 06/05/2025 at 09:48:06 Page 8 of 50





Versus

UNION OF INDIA & ORS. Through: Mr. Rajesh Kumar with Ms.Ramneet Kaur, Advocates for UOI. Mr. Zoheb Hossain with Sanjeev Menon, Mr.Vivek Gurnani, Mr.Prasenjeet Mohapatra, Mr. Kavish Garach and Ms.Sejal AnejaAdvocates for NAA and DGAP.

19

+ W.P.(C) 12355/2019

PARAMOUNT, PROPBUILD PVT. LTD. Petitioner Through: Mr.Abhishek Choudhary, Advocate. Versus

| UNION OF INDIA & ORS. Through: | Respondents Mr.Ruchir Mishra, Mr. Mukesh Kr.Tiwari, Ms. Reba Jena Mishra and Mr. Vipul Pathak, Advocates for UOI. Mr. Zoheb Hossain with Sanjeev Menon, Mr.Vivek Gurnani, Mr.Prasenjeet Mohapatra, Mr. Kavish Garach and Ms.Sejal AnejaAdvocates |
|-----------------------------------|--|
| | for NAA and DGAP. |

20

+ W.P.(C) 12717/2019

BHARTIYA CITY DEVELOPERS PVT LTD Petitioner Through: Mr.Abhishek A Rastogi, Adv.

Versus

UNION OF INDIA & ORS. Through:

..... Respondents Mr. Vikram Jetly CGSC and Ms.Shreya Jetly, Adv. for UOI Mr.Zoheb Hossain, Sr.Standing Counsel with Mr.Vivek Gurnani,

This is a digitally signed order.

Page **9** of **50**





Mr. Sanjeev Menon, Ms. Sejal Aneja, Advocates for NAA/DGAP. Mr. Chandra Prakash. Advocate for DGAP and NAA.

21

W.P.(C) 12847/2019 & CM APPL.No.52474/2019 +

RAMPRASTHA PROMOTERS AND DEVELOPERS PVT. LTD.

..... Petitioner

Mr.Prem Kandpal, Advocate with Through: Mr.Ketan Jain and Mr.Chetan Kumar Shukla Advocates.

Versus

UNION OF INDIA & ORS.

Through:

..... Respondents CGSC Mr. Vikram Jetly and Ms.Shreya Jetly, Adv. for UOI. Mr.Farman Ali. Advocate with Mr.Krishan Kumar and Ms.Usha Jamnal, Advs. For UOI. Mr. Zoheb Hossain with Sanjeev Menon, Mr. Vivek Gurnani, Mr. Prasenjeet Mohapatra, Mr. Kavish Garach and Ms.Sejal AnejaAdvocates for NAA and DGAP. Ms. Sonu Bhatnagar, Sr. Standing Counsel, with Ms. Venus Mehrotra, Adv. & Ms. Kanak Grover, Adv. for R-2 & 5. Mr.Jatin Puniyani, GP for UOI.

22 +

W.P.(C) 969/2020 & CM APPL.5342/2020

NESTLE INDIA LTD. & ANR.

Through:

..... Petitioners

V. Lakshmikumaran, Mr. Ms. Charanya Lakshmi Kumaran, Mr. Karan Sachdev, Mr. Yogendra Aldak with Mr.Agrim Arora, Advocates.

Versus

This is a digitally signed order.

The authenticity of the order can be re-verified from Delhi High Court Order Portal by scanning the QR code shown above. The Order is downloaded from the DHC Server on 06/05/2025 at 09:48:06

Page 10 of 50





UNION OF INDIA & ORS. Respondents Through: Kirtiman Singh, CGSC. Mr. Mr.Waize Ali Noor, Mr. Madhav Mr.Madhav Bajaj and Bajaj, Advocates for UOI. Mr. Zoheb Hossain with Sanjeev Menon, Mr. Vivek Gurnani, Mr. Prasenjeet Mohapatra, Mr. Kavish Garach and Ms.Sejal AnejaAdvocates for NAA and DGAP.

23 +

W.P.(C) 1171/2020

IFB INDUSTRIES LTD,

..... Petitioner

Through:

Mr. S. Ganesh, Senior Advocate with

Mr. U.A. Rana and Mr. Himanshu Mehta, Advocates

Versus

NATIONAL ANTI-PROFITEERING AUTHORITY & ANR.

..... Respondents

Through: Mr. Zoheb Hossain with Sanjeev Menon, Mr.Vivek Gurnani, Mr.Prasenjeet Mohapatra, Mr. Kavish Garach and Ms.Sejal AnejaAdvocates for NAA and DGAP. Mr. Dev P Bhardwaj and Mr. Sarthak Anand, Advoctates for UOI

24 +

W.P.(C) 1406/2020 & CM APPL. No.4879/2020

M/S FRIENDS LAND DEVELOPERS Petitioner Through: Mr.Prakash Kumar, Adv.

Versus

UNION OF INDIA & ORS. Through: Mr. Rajesh Kumar with Ms.Ramneet Kaur, Advocates for UOI. Ms.Sonia Sharma, Advocate with Ms. Purva Chugh, Advocate for R-2 & 3.

This is a digitally signed order.

Page 11 of 50





Ms. Sonu Bhatnagar, Sr. Standing Counsel with Ms. Venus Mehrotra, Adv. & Ms. Kanak Grover, Advs for R-4 & 5 Mr.Jatin Puniyani, GP for UOI.

25

W.P.(C) 1780/2020 +

JOHNSON & JOHNSON PVT.LTD Petitioner V. Lakshmikumaran, Through: Mr. Ms. Charanya Lakshmi Kumaran, Mr. Karan Sachdev, Mr. Yogendra Aldak with Mr.Agrim Arora, Advocates. versus Respondents

UNION OF INDIA & ORS.

Mr. Vikram Jetly CGSC and Ms. Through: Shreya Jetly, Adv. for UOI/R-1 Mr. Zoheb Hossain with Sanjeev Menon, Mr. Vivek Gurnani, Mr. Prasenjeet Mohapatra, Mr. Kavish Garach and Ms.Sejal AnejaAdvocates for NAA and DGAP. Ms. Sonu Bhatnagar with Ms. Venus Mehrotra, Adv. & Ms. Kanak Grover, Adv. for R-4.

26 +

W.P.(C) 2083/2020 & CM APPL.No.7369/2020

FUSION BUILDTECH PVT LTD Petitioner Through: Mr.Abhishek A Rastogi, Adv.

Versus

UNION OF INDIA & ORS. Through:

..... Respondents Mr. Rajesh Kumar with Ms.Ramneet Kaur, Advocates for UOI. Mr. Zoheb Hossain with Sanjeev Menon, Mr. Vivek Gurnani, Mr. Prasenjeet Mohapatra, Mr. Kavish Garach and Ms.Sejal AnejaAdvocates for NAA and DGAP.

This is a digitally signed order.

The authenticity of the order can be re-verified from Delhi High Court Order Portal by scanning the QR code shown above. The Order is downloaded from the DHC Server on 06/05/2025 at 09:48:06

Page 12 of 50





Mr. Aman Malik, Advocate for R-2 & 3/NAA.

Ms. Sonu Bhatnagar, Sr. Standing Counsel, with Ms. Venus Mehrotra, Adv. & Ms. Kanak Grover, Adv. for R-4

27 +

W.P.(C) 2084/2020 & CM APPL. No.7371/2020

ASTER INFRAHOME PVT LTD Petitioner Through: Mr. Sumit K. Batra with Mr. Manish Khurana, Advs.

Versus

UNION OF INDIA & ORS. Through: Mr. Rajesh Kumar with Ms.Ramneet Kaur, Advocates for UOI. Mr.Samir Malik, Adv. for NAA and DGAP. Ms. Sonu Bhatnagar, Sr. Standing Counsel, with Ms. Venus Mehrotra, Adv. & Ms. Kanak Grover, Adv. for R-4.

28

+ **W.P.(C) 2445/2020**

MIS SARVPRIYA SECURITIES PVT. LTD Petitioner Through: Mr.Prem Kandpal, Advocate with Mr.Ketan Jain and Mr.Chetan Kumar Shukla Advocates.

Versus

UNION OF INDIA & ORS. Through:

..... Respondents Mr. Aman Malik, Advocate for R-2 & 3/NAA.

29 +

W.P.(C) 2490/2020

| JOHNSON & JOHNSON PVT | LTD | | | Petition | er |
|-----------------------|--------|------|------------|--------------|-------|
| Through: | Mr. V. | | Lakshm | ikumaran, | Ms. |
| | Chara | nya | Lakshmi | Kumaran, | Mr. |
| | Karar | Sac | hdev, Mr. | Yogendra A | Aldak |
| | with I | Mr.A | grim Arora | a, Advocates | • |
| | | | | | |

This is a digitally signed order.

Page **13** of **50**





UNION OF INDIA & ORS. Through:

..... Respondents Mr.Zoheb Hossain, Sr.Standing Counsel with Mr. Vivek Gurnani, Mr. Sanjeev Menon, Ms. Sejal Aneja, Advocates for NAA/DGAP.

30

W.P.(C) 2742/2020 & CM APPL. No.9552/2020 +

ACME HOUSING INDIA PVT. LTD. Petitioner Mr.Prateek Bansal, Advocate. Through:

Versus

UNION OF INDIA & ORS. Through:

..... Respondents Mr. Zoheb Hossain with Sanjeev Menon, Mr. Vivek Gurnani, Mr. Prasenjeet Mohapatra, Mr. Kavish Garach and Ms.Sejal AnejaAdvocates for NAA and DGAP.

31

W.P.(C) 3737/2020 +PHILLIPS INDIA LIMITED. Through:

..... Petitioner Mr.Shashank Shekhar with Mr.Siddharth Rajkonwar, Mr.Tushar Joshi and Mr.Samyak Jain, Advs.

Versus UNION OF INDIA & ORS. Through:

..... Respondents Mr. Vipul Agrawal with Mr.Dushyant Agrawal and Mr. Gaonaang Ranjan, Advocates for R-2&3. Mr. Zoheb Hossain with Sanjeev Menon, Mr. Vivek Gurnani, Mr. Prasenjeet Mohapatra, Mr. Kavish Garach and Ms.Sejal AnejaAdvocates for NAA and DGAP. Ms. Sonu Bhatnagar, Sr. Standing Counsel, with Ms. Venus Mehrotra, Adv. & Ms. Kanak Grover, Adv. for R-5 to R-7. Ms. Mansie Jain, Adv for R-8. Mr.Jatin Puniyani, GP for UOI.

This is a digitally signed order.

Page 14 of 50





32

+ **W.P.(C) 3910/2020**

MACROTECH DEVELOPERS LTD. (FORMERLY KNOWN AS M/S LODHA DEVELOPERS LTD.) & ANR Petitioners Through: Mr. Kamal Sawhney, Mr.Deepak

h: Mr. Kamal Sawhney, Mr.Deepak Thackur and Ms. Aakansha Wadhwani, Advocates

Versus

UNION OF INDIA & ORS Respondents Through: Mr. Zoheb Hossain with Sanjeev

Menon, Mr. Vivek Gurnani, Mr. Prasenjeet Mohapatra, Mr. Kavish Garach and Ms.Sejal AnejaAdvocates for NAA and DGAP. Mr. Vikramaditya Bhaskar, Adv. Mr. Amar Dave, Amicus Curiae with Mr. Vikramaditya, Advocate.

33 +

W.P.(C) 3911/2020

M/S NANI RESORTS AND FLORICULTURE PVT. LTD.

..... Petitioner

Through: Mr.Prem Kandpal, Advocate with Mr.Ketan Jain and Mr.Chetan Kumar Shukla Advocates.

Versus

UNION OF INDIA & ORS. Respondents Through: Mr. Zoheb Hossain with Sanjeev Menon, Mr. Vivek Gurnani, Mr. Prasenjeet Mohapatra, Mr. Kavish Garach and Ms.Sejal AnejaAdvocates for NAA and DGAP. Mr.Rajeev K Panday, AAG, Mr.Rajeev M. Roy, Mr. P. Srinivasan, Advs. for R-5 Ms. Sonu Bhatnagar, Sr. Standing Counsel, with Ms. Venus Mehrotra, Adv. & Ms. Kanak Grover, Adv. for R-6 & 7. Mr. Abhishek Saket, Advocate.

This is a digitally signed order.

The authenticity of the order can be re-verified from Delhi High Court Order Portal by scanning the QR code shown above. The Order is downloaded from the DHC Server on 06/05/2025 at 09:48:06 Page 15 of 50





34

+ W.P.(C) 4131/2020

MS. SAMSONITE SOUTH ASIA PVT. LTD Petitioner Through: Mr. Rohan Shah, Adv.

Versus

UNION OF INDIA & ORS. Through: Mr.Asheesh Jain, CGSC with Mr. Gaurav Kumar Advocate for R-1 Mr. Zoheb Hossain with Sanjeev Menon, Mr.Vivek Gurnani, Mr.Prasenjeet Mohapatra, Mr. Kavish Garach and Ms.Sejal AnejaAdvocates for NAA and DGAP. Ms. Sonu Bhatnagar, Sr. Standing Counsel, with Ms. Venus Mehrotra, Adv. & Ms. Kanak Grover, Adv.

35

+ W.P.(C) 4345/2020

RECKITT BENCKISER INDIA PRIVATE LIMITED Petitioner Through: Mr. R. Jawahar Lal, Mr. Siddharth Bawa Mr. Anuj Garg, Mr. Mohit Sharma Advs.

versus

UNION OF INDIA AND ORS & ORS. Respondents Through: Mr.Asheesh Jain, CGSC with Mr. Gaurav Kumar, Ms.Ankita Kedia and Ms.Ria Khanna, Advocates for R-1. Mr. Zoheb Hossain with Sanjeev Menon, Mr.Vivek Gurnani, Mr.Prasenjeet Mohapatra, Mr. Kavish Garach and Ms.Sejal AnejaAdvocates for NAA and DGAP.

This is a digitally signed order.

The authenticity of the order can be re-verified from Delhi High Court Order Portal by scanning the QR code shown above. The Order is downloaded from the DHC Server on 06/05/2025 at 09:48:06 Page 16 of 50



W.P.(C) 4348/2020

36

+



| | APEX MEADOWS PV Thro Verse | ugh: | Petiti Mr. V. Lakshmikumar Charanya Lakshmi Kuma Karan Sachdev, Mr. Yogen with Mr.Agrim Arora, Advo | an, Ms. aran, Mr. dra Aldak |
|---------|------------------------------------|------|---|---|
| 27 | UNION OF INDIA & O Thro | | Resp Ms. Neha Malik, Adv. for DGAP. Mr. M. Rambabu, Ms. Pri and Mr.N.Eswara Rao, Adv Mr.Zoheb Hossain, Sr.Stand Counsel with Mr.Vivek Gur Mr. Sanjeev Menon, Ms. N Malik, Ms. Sejal Aneja, Adv for NAA/DGAP. | NAA and ty Kumari s. for R-4. ling nani, eha |
| 37 + | W.P.(C) 4375/2020 | | | |
| | M/S PATANJALI AYU Thro Verse | ugh: | LTD Petiti Mr. Priyadarshi Manish, Mr Jha Manish, Ms. Saksham C Ms. Shalini Haldar, Advs. | s. Anjali |
| | UNION OF INDIA & O Thro | | Resp Mr. Zoheb Hossain with Sar Menon, Mr.Vivek Gurnani, Mr.Prasenjeet Mohapatra, M Garach and Ms.Sejal Anejar for NAA and DGAP. | njeev Ir. Kavish |
| 38 | | | | |
| + | W.P.(C) 4516/2020 | | | |
| | MCNROE CONSUMER Thro | | DUCTS PVT. LTD Pet Mr. Tarun Gulati, Sr. Adve Mr. Kumar Visalaksh with | ocate with |

This is a digitally signed order.

Page 17 of 50

Jain, Mr. Arihant Tater, Mr. Saurabh





Dugar and Mr. Ajitesh Dayal Singh, Advocates.

Versus

| UNION OF INDIA & ORS. Through: | Respondents Mr.Zoheb Hossain, Sr.Standing Counsel with Mr.Vivek Gurnani, Mr. Sanjeev Menon, Ms. Sejal Aneja, Advocates for NAA/DGAP. Mr.Farmaan Ali with Ms.Usha Jamnal and Mr.Krishan Kumar, Advocates for UOI. |
|-----------------------------------|---|
| W.P.(C) 4607/2020 | |
| AFFINITI ENTERPRISES Through: | Petitioner Mr. R. Jawahar Lal, Mr. Siddharth |

Versus

UNION OF INDIA & ORS. Respondents Through: Mr.Farmaan Ali with Ms.Usha Jampal and Mr.Krishan Kumar

Bawa

Sharma Advs.

Mr.Farmaan Ali with Ms.Usha Jamnal and Mr.Krishan Kumar, Advocates for UOI. Mr.Zoheb Hossain, Sr.Standing Counsel with Mr.Vivek Gurnani, Mr. Sanjeev Menon, Ms. Sejal Aneja, Advocates for NAA/DGAP. Mr. Ravi Chawla, St. Counsel for NAA with Mr. Avneesh Kumar Upadhyay, Advocate

Mr. Anuj Garg, Mr. Mohit

40 +

39 +

W.P.(C) 4824/2020 & CM APPL.No.2183/2021

M/S CILANTRO DINERS PVT. LTD Petitioner Through: Mr.Nikhil Gupta, Mr. Vipin Upadhyay and Mr. Rochit Abhishek, Advocates

Versus

This is a digitally signed order.

The authenticity of the order can be re-verified from Delhi High Court Order Portal by scanning the QR code shown above. The Order is downloaded from the DHC Server on 06/05/2025 at 09:48:06 Page 18 of 50





| UNION OF INDIA & ORS. | | | | Respo | |
|------------------------|----------|--------|---------|-----------|-----------|
| Through: | Mr.Farm | aan | Ali | with | Ms.Usha |
| | Jamnal | and | Mr. | Krishan | Kumar, |
| | Advocat | es for | UOI. | | |
| | Mr.Zohe | b Hos | sain, S | Sr.Standi | ing |
| | Counsel | with N | Ar.Vi | vek Gurr | nani, |
| | Mr. Sanj | eev M | lenon, | Ms. Sej | al Aneja, |
| | Advocate | es for | NAA | /DGAP. | |
| | Mr.Rony | John, | , Mr.F | Piyush S | wami and |
| | Mr.Arsh | deep | Sing | h and | Mr.Anuj |
| | Dubey, A | Advoc | ates fo | or R-2 ar | nd 3. |
| W.P.(C) 4957/2020 | | | | | |
| WHIRLPOOL OF INDIA LTD |) | | | Peti | tioner |
| Through: | Mr. V | . L | akshn | nikumara | ın, Ms. |
| - | Charanya | a Lal | kshmi | Kuma | ran, Mr. |
| | Karan Sa | achdev | v, Mr. | Yogen | lra Aldak |
| | with Mr. | Agrim | n Aror | a, Advo | cates. |
| versus | | C | | | |
| UNION OF INDIA & ORS. | | | | Respo | ondents |

..... Respondents Mr.Farmaan Ms.Usha Through: Ali with and Mr.Krishan Jamnal Kumar, Advocates for UOI. Mr.Zoheb Hossain, Sr.Standing Counsel with Mr. Vivek Gurnani, Mr. Sanjeev Menon, Ms. Sejal Aneja, Advocates for NAA/DGAP. Ms. Sonu Bhatnagar, Sr. Standing Counsel, with Ms. Venus Mehrotra, Adv. & Ms. Kanak Grover, Adv. for R-5.

42

+

41 +

W.P.(C) 5347/2020 & CM APPL. No.23558/2020

GAURSONS REALTECH PVT LTD Petitioner Through: Mr. Monish Panda, Advocate with Mr.Mrinal Bharat Ram, Advocates.

Versus

This is a digitally signed order.

The authenticity of the order can be re-verified from Delhi High Court Order Portal by scanning the QR code shown above. The Order is downloaded from the DHC Server on 06/05/2025 at 09:48:06 Page 19 of 50





..... Respondents UNION OF INDIA & ORS. Through: Mr.Bhagwan Swarup Shukla, CGSC with Mr. Sarvan Kumar, GP for UOI. with Mr.Farmaan Ali Ms.Usha Jamnal and Mr.Krishan Kumar, Advocates for UOI. Mr.Zoheb Hossain, Sr.Standing Counsel with Mr. Vivek Gurnani. Mr. Sanjeev Menon, Ms. Sejal Aneja, Advocates for NAA/DGAP.

43

W.P.(C) 5798/2020 +

RAMPRASTHA PROMOTERS AND DEVELOPERS PVT. LTD.

..... Petitioner

| Through: | Mr.Prem | Kandpal, | Advocate | with |
|----------|-----------|------------|-------------|-------|
| | Mr.Ketan | Jain and M | Ir.Chetan K | lumar |
| | Shukla Ac | dvocates. | | |

Versus UNION OF INDIA & ORS. Respondents Through:

Mr. Anil Soni. CGSC for UOI with Mr. Devvrat Yadav and Mr. Archit Misra, Advocates. Ms. Sonu Bhatnagar with Ms. Nishta Mittal and Ms. Monica Benjamin, Advs for R-2 to 7. Mr.Zoheb Hossain, Sr.Standing Counsel with Mr. Vivek Gurnani, Mr. Sanjeev Menon, Ms. Sejal Aneja, Advocates for NAA/DGAP. Ms.Akanksha Kaul, Advocate with Ms. Versha Singh Advs for UOI.

44 +

W.P.(C) 5979/2020 & CM APPL. No.21655/2020

EMAAR MGF LAND LTD Mr. Through:

..... Petitioner V. Lakshmikumaran, Ms. Charanya Lakshmi Kumaran, Mr. Karan Sachdev, Mr. Yogendra Aldak with Mr.Agrim Arora, Advocates.

Versus

This is a digitally signed order.

The authenticity of the order can be re-verified from Delhi High Court Order Portal by scanning the QR code shown above. The Order is downloaded from the DHC Server on 06/05/2025 at 09:48:06

Page 20 of 50





| OF INDIA & ORS. | Respondents |
|-----------------|-------------------------------------|
| Through: | Mr. Ravi Prakash, CGSC with |
| C | Mr.Aman Rewaria and Mr.Varun |
| | Aggarwal, Ms. Astu Khandelwal and |
| | Mr. Yasharth Shukla, Advocates for |
| | UOI. |
| | Mr.Zoheb Hossain, Sr.Standing |
| | Counsel with Mr. Vivek Gurnani, |
| | Mr. Sanjeev Menon, Ms. Sejal Aneja, |
| | Advocates for NAA/DGAP. |
| | Mr. Parangat Pandey and Ms. Alpana |
| | Singh, Advocates for R-3. |
| | Mr. Satish Kumar, Sr. Standing |
| | Counsel. |
| | |

45

+ **W.P.(C) 6671/2020**

UNION

GAURAV SHARMA FOOD INDUSTRIES Petitioner Through: Mr.Satish Kumar, Sr.standing counsel.

Versus

UNION OF INDIA & ORS. Through: Mr.Vivek Goyal, Advocate with Mr.Gokul Sharma, Advocate and Mr.Shivam Singh, Advocates for R-1. Mr.Zoheb Hossain, Sr.Standing Counsel with Mr.Vivek Gurnani, Mr. Sanjeev Menon, Ms. Sejal Aneja, Advocates for NAA/DGAP.

46 +

W.P.(C) 7412/2020 & CM APPL. No.24800/2020

SAMSUNG INDIA ELECTRONICS PVT LTD Petitioner Through: Mr.Tushar Jarwal with Mr. Rahul Sateeja, Mr.Pranav Bansal and Mr. Sanyam Agarwal, Advs.

This is a digitally signed order.

The authenticity of the order can be re-verified from Delhi High Court Order Portal by scanning the QR code shown above. The Order is downloaded from the DHC Server on 06/05/2025 at 09:48:06 Page 21 of 50







UNION OF INDIA & ORS. Through: Mr.Farman Ali, Advocate with Mr.Krishan Kumar and Ms.Usha Jamnal, Advs. for UOI. Mr.Zoheb Hossain, Sr.Standing Counsel with Mr.Vivek Gurnani, Mr. Sanjeev Menon, Ms. Sejal Aneja, Advocates for NAA/DGAP.

47

+ W.P.(C) 7736/2020

M/S PRASAD MEDIA CORPORATION PVT LTD Petitioner Through: Mr. V. Lakshmikumaran, Ms. Charanya Lakshmi Kumaran, Mr. Karan Sachdev, Mr. Yogendra Aldak with Mr.Agrim Arora, Advocates.

Versus

UNION OF INDIA & ORS. Through: Ms. Aakanksha Kaul, Advocate with Ms. Rhea Borkotoky, Advocate for UOI. Ms. Sonu Bhatnagar, Sr. Standing Counsel, with Ms. Venus Mehrotra, Adv. & Ms. Kanak Grover, Adv. for R-4. Mr.Zoheb Hossain, Sr.Standing Counsel with Mr.Vivek Gurnani, Mr. Sanjeev Menon, Ms. Sejal Aneja, Advocates for NAA/DGAP.

48 +

W.P.(C) 8229/2020

| LITECON INDUSTRIES PVT. | LTD Petitioner |
|-------------------------|---|
| | Mr. Kumar Visalaksh with Mr. Udit Jain, Mr. Arihant Tater, Mr. Saurabh Dugar and Mr. Ajitesh Dayal Singh, Advocates. |

This is a digitally signed order.

The authenticity of the order can be re-verified from Delhi High Court Order Portal by scanning the QR code shown above. The Order is downloaded from the DHC Server on 06/05/2025 at 09:48:06

Page 22 of 50



Versus

UNION OF INDIA & ORS. Through: Mr.Farman

..... Respondents Mr.Farman Ali, Advocate with Mr.Krishan Kumar and Ms.Usha Jamnal, Advs. for UOI Mr. Vipul Agrawal with Mr.Dushyant Agrawal and Mr. Gaonaang Ranjan, Advocates for R-2&3. Mr.Zoheb Hossain, Sr.Standing Counsel with Mr.Vivek Gurnani, Mr. Sanjeev Menon, Ms. Sejal Aneja, Advocates for NAA/DGAP.

49

+ W.P.(C) 8751/2020 & CM APPL.No.28192/2020

M/S SIGNATURE BUILDERS PVT. LTD. Petitioner Through: Mr.Prem Kandpal, Advocate with Mr.Ketan Jain and Mr.Chetan Kumar Shukla Advocates.

Versus

UNION OF INDIA & ORS. Respondents Mr.Harish Vaidyanathan Shankar, Through: CGSC with Mr.Srish Kumar Mishra, Mr.Sagar Mehlawat, Ms. Manpreet Kaur Bhasin and Mr.Alexander Mathai Paikaday, Advocates for UOI. Ms. Sonu Bhatnagar, Sr. Standing Counsel, with Ms. Venus Mehrotra, Adv. & Ms. Kanak Grover, Adv. for R-2. Mr.Zoheb Hossain, Sr.Standing Counsel with Mr. Vivek Gurnani, Mr. Sanjeev Menon, Ms. Sejal Aneja, Advocates for NAA/DGAP.

This is a digitally signed order.

The authenticity of the order can be re-verified from Delhi High Court Order Portal by scanning the QR code shown above. The Order is downloaded from the DHC Server on 06/05/2025 at 09:48:06 Page 23 of 50





+ W.P.(C) 9146/2020 & CM APPL. No.29630/2020

LITE BITE TRAVELS FOODS PVT LTD Petitioner Through: Mr. V. Lakshmikumaran, Ms. Charanya Lakshmi Kumaran, Mr. Karan Sachdev, Mr. Yogendra Aldak with Mr.Agrim Arora, Advocates.

Versus

UNION OF INDIA & ORS. Through: Mr.Satish Kumar, Sr.standing counsel with Ms.Vaishali Goyal and Mr.Dhruv, Advocates for R-1. Mr.Ashwini Chawla, Adv. for R-2 & R-3.

51

50

+ W.P.(C) 9931/2020

M/S NIRALA PROJECT PVT LTD. Petitioner Through: Mr.Prem Kandpal, Advocate with Mr.Ketan Jain and Mr.Chetan Kumar Shukla Advocates. versus

UNION OF INDIA & ORS. Respondents Through: Mr.Farman Ali, Advocate with Mr.Krishan Kumar and Ms.Usha Jampal Advs for UOJ

Jamnal, Advs. for UOI Ms. Neha Malik, Adv. for R-3 & 4

52

+ W.P.(C) 9934/2020 & CM APPL. Nos.31623-24/2020

M/S S3 BUILDWELL LLP Petitioner Through: Mr.Prem Kandpal, Advocate with Mr.Ketan Jain and Mr.Chetan Kumar Shukla Advocates.

Versus

This is a digitally signed order.

The authenticity of the order can be re-verified from Delhi High Court Order Portal by scanning the QR code shown above. The Order is downloaded from the DHC Server on 06/05/2025 at 09:48:06 Page 24 of 50





UNION OF INDIA & ORS. Through: Ms.Aakanksha Kaul, Mr.Manek Singh, Mr.Aaman Sahani, Advocates for UOI. Mr.Zoheb Hossain, Sr.Standing Counsel with Mr.Vivek Gurnani, Mr. Sanjeev Menon, Ms. Sejal Aneja, Advocates for NAA/DGAP.

53

+ W.P.(C) 9935/2020 & CM APPL. Nos.31625-26/2020

M/S JMK HOLDINGS PVT LTD. Petitioner Through: Mr.Prem Kandpal, Advocate with Mr.Ketan Jain and Mr.Chetan Kumar Shukla Advocates. Versus UNION OF INDIA & ORS. Respondents

Through: Ms.Aakanksha Kaul, Advocate with Ms. Rhea Borkotoky, Advocate for UOI.
 Mr.Zoheb Hossain, Sr.Standing Counsel with Mr.Vivek Gurnani, Mr. Sanjeev Menon, Ms. Sejal Aneja, Advocates for NAA/DGAP

54

+ W.P.(C) 10901/2020 & CM APPL. 34162-34163/2020

| S.C. JOHNSON PRODUCTS | PVT. LTD. | | Peti | itioner |
|-----------------------|-----------|-------|------|----------|
| Through: | Mr.Rajat | Bose | with | Mr.Ankit |
| | Sachdeva, | Advs. | | |

Versus

UNION OF INDIA, THROUGH ITS SECRETARY & ORS.

..... Respondents

Through: Ms.Nidhi Raman, CGSC with Mr. Debarchan De, Advocate for UOI. Mr.Zoheb Hossain, Sr.Standing Counsel with Mr.Vivek Gurnani, Mr. Sanjeev Menon, Ms. Sejal Aneja, Advocates for NAA/DGAP.

This is a digitally signed order.

The authenticity of the order can be re-verified from Delhi High Court Order Portal by scanning the QR code shown above. The Order is downloaded from the DHC Server on 06/05/2025 at 09:48:06 Page 25 of 50





| 55 | |
|----|--|
| 55 | |

+ W.P.(C) 10932/2020 & CM APPLs..34237-34238/2020 AND 8172/2022

M/S EMAAR MGF LAND LTD Petitioner Through: Mr. V. Lakshmikumaran, Ms. Charanya Lakshmi Kumaran, Mr. Karan Sachdev, Mr. Yogendra Aldak with Mr.Agrim Arora, Advocates.

Versus

UNION OF INDIA & ORS. Respondents Through: CGSC Mr.Ravi Prakash, with Mr.Farmaan Ali, Mr.Manas Tripathi and Ms.Shruti Shivkumar, Advocate for UOI. Mr.Zoheb Hossain, Sr.Standing Counsel with Mr. Vivek Gurnani, Mr. Sanjeev Menon, Ms. Sejal Aneja, Advocates for NAA/DGAP. Ms.Neha Malik, Advocate for R-4. Mr. Satish Kumar, Sr. Standing Counsel for respondent No.3. Ms. Neha Malik, Adv. for NAA and DGAP

56

+ W.P.(C) 990/2021

M/S BPTP LTD.

Through:

..... Petitioner

Mr.Kishore Kunal, Mr.Manish Rastogi and Ms. Ankita Prakash, Advs.

Versus

UNION OF INDIA & ORS. Through:

..... Respondents Mr.Asheesh Jain, CGSC with Mr. Gaurav Kumar, Advocate for R-1 Mr.Zoheb Hossain, Sr.Standing Counsel with Mr.Vivek Gurnani, Mr. Sanjeev Menon, Ms. Sejal Aneja, Advocates for NAA/DGAP.

This is a digitally signed order.

Page 26 of 50





Ms. Sonu Bhatnagar, Sr. Standing Counsel, with Ms. Venus Mehrotra, Adv. & Ms. Kanak Grover, Adv. for R-4.

57 +

W.P.(C) 997/2021 & CM No.2721/2021

M/S MAN REALTY LTD & ANR. Petitioners Through: Mr. V. Lakshmikumaran, Ms. Charanya Lakshmi Kumaran, Mr. Karan Sachdev, Mr. Yogendra Aldak with Mr.Agrim Arora, Advocates.

Versus

| UNION OF INDIA & ORS. | Respondents |
|-----------------------|-------------------------------------|
| Through: | Mr.Farman Ali, Advocate with |
| | Mr.Krishan Kumar and Ms.Usha |
| | Jamnal, Advs. for UOI. |
| | Mr.Zoheb Hossain, Sr.Standing |
| | Counsel with Mr. Vivek Gurnani, |
| | Mr. Sanjeev Menon, Ms. Sejal Aneja, |
| | Advocates for NAA/DGAP. |

58

+ **W.P.(C)** 1357/2021

| M/S INFINITI RETAIL LTD | | Petit | oner |
|-------------------------|------------|-----------------|-----------|
| Through: | Mr.Rohan | Shah, | Mr.Mihir |
| | Deshmukh, | Mr.Rajat Mittal | , Mr. Jay |
| | Gandhi and | Ms. Megha, Ad | vocates. |

Versus

| UNION OF INDIA AND ORS | Respondents |
|------------------------|-------------------------------------|
| Through: | Mr. Dev. P. Bhardwaj, CGSC for |
| | UOI with Ms. Ritika Malhotra and |
| | Ms. Chaahat Khanna, Advs. |
| | Mr.Zoheb Hossain, Sr.Standing |
| | Counsel with Mr. Vivek Gurnani, |
| | Mr. Sanjeev Menon, Ms. Sejal Aneja, |
| | Advocates for NAA/DGAP. |

This is a digitally signed order.

The authenticity of the order can be re-verified from Delhi High Court Order Portal by scanning the QR code shown above. The Order is downloaded from the DHC Server on 06/05/2025 at 09:48:06

Page 27 of 50





59

+ W.P.(C) 1366/2021

M/S TATA STARBUCKS PRIVATE LIMITED Petitioner Through: Mr. Rohan Shah, Advocate

Versus

UNION OF INDIA & ORS. Through: Mr.Zoheb Hossain, Sr.Standing Counsel with Mr.Vivek Gurnani, Mr. Sanjeev Menon, Ms. Sejal Aneja, Advocates for NAA/DGAP.

60

+ W.P.(C) 1593/2021 & CM APPL. No.4529/2021

RAYMOND CONSUMER CARE LTD. Petitioner Through: Mr. Karan Sachdev, Mr. Yogendra Aldak with Mr.Agrim Arora, Advocates. Versus

UNION OF INDIA & ORS. Through: Ms.Amrita Prakash, CGSC with Mr.Vishal Ashwani Mehta, Advocate for UOI Mr.Zoheb Hossain, Sr.Standing Counsel with Mr.Vivek Gurnani, Mr. Sanjeev Menon, Ms. Sejal Aneja, Advocates for NAA/DGAP.

61

+ W.P.(C) 1765/2021

M/S LE REVE

Through:

..... Petitioner Mr.Nikhil Gupta, Mr.Vipin Upadhayay and Mr.Rochit Abhishek, Advs.

Versus

This is a digitally signed order.

The authenticity of the order can be re-verified from Delhi High Court Order Portal by scanning the QR code shown above. The Order is downloaded from the DHC Server on 06/05/2025 at 09:48:06 Page 28 of 50





| UNION OF INDIA & ORS. | Respondents |
|-----------------------|-------------------------------------|
| Through: | Mr.Rishabh Sahu with Mr. Sameer |
| | Sharma Advs. for UOI. |
| | Mr.Ashwini Chawla, Adv. for R-2 & |
| | 3. |
| | Mr.Zoheb Hossain, Sr.Standing |
| | Counsel with Mr.Vivek Gurnani, |
| | Mr. Sanjeev Menon, Ms. Sejal Aneja, |
| | Advocates for NAA/DGAP. |
| | |
| | |

62

+ W.P.(C) 1766/2021

NEEVA FOODS PVT. LTD Through: Petitioner Mr.Nikhil Gupta, Mr.Vipin Upadhayay and Mr.Rochit Abhishek, Advs.

Versus

UNION OF INDIA & ORS. Through: Mr.Zoheb Hossair

Mr.Zoheb Hossain, Sr.Standing Counsel with Mr.Vivek Gurnani, Mr. Sanjeev Menon, Ms. Sejal Aneja, Advocates for NAA/DGAP.

..... Respondents

63

+ W.P.(C) 1852/2021 & CM Nos.5359/2021, 29026-29027/2021

M/S SUBWAY SYSTEMS INDIA PVT LTD Petitioner Through: Mr.Pratyush Prava Saha, Advocate.

Versus

UNION OF INDIA & ORS. Through: Mr.Satya Ranjan Swain, Sr.PC, Mr.Kautilya Birat, Adv. for R-1/UOI Mr.Zoheb Hossain, Sr.Standing Counsel with Mr.Vivek Gurnani, Mr. Sanjeev Menon, Ms. Sejal Aneja, Advocates for NAA/DGAP.

This is a digitally signed order.

The authenticity of the order can be re-verified from Delhi High Court Order Portal by scanning the QR code shown above. The Order is downloaded from the DHC Server on 06/05/2025 at 09:48:06 Page 29 of 50





| 64 + | W.P.(C) 1951/2021 & CM A | PPL. Nos.5705-06/2021 |
|---------|-----------------------------------|--|
| | M/S SUB WEST RESTAURA | ANTS LLP Petitioner |
| | Through: | Mr.Abhishek A Rastogi, Adv. |
| | Versus | |
| 65 | UNION OF INDIA & ORS. Through: | Respondents Mr. Anshuman, Sr.Panel Counsel with Mr. Piyush Ahluwalia, Advocate for R-1. Mr.Aditya Dewan, Advs. for R- 3/NAPA. Ms. Sonu Bhatnagar with Ms. Venus Mehrotra, Adv. & Ms. Kanak Grover, Adv. for R-4. Ms.Talish Ray, Adv. Mr.Zoheb Hossain, Sr.Standing Counsel with Mr.Vivek Gurnani, Mr. Sanjeev Menon, Ms. Sejal Aneja, Advocates for NAA/DGAP. |
| + | W.P.(C) 2440/2021 | |
| | BONNE SANTE Through: | Petitioner Mr.Nikhil Gupta, Mr.Vipin Upadhayay and Mr.Rochit Abhishek, Advs. |
| | Versus | |
| | UNION OF INDIA & ORS. Through: | Respondents Ms. Pratima N. Lakra, CGSC with Ms.Vanya Bajaj and Mr. Kashish G. Baweja, Advocates for UOI. Mr.Rony John, Mr.Piyush Swami, Mr.Arshdeep Singh and Mr.Anuj Dubey, Advocates for R-2 and 3. Mr.Zoheb Hossain, Sr.Standing Counsel with Mr.Vivek Gurnani, Mr. Sanjeev Menon, Ms. Sejal Aneja, Advocates for NAA/DGAP. |

This is a digitally signed order.

The authenticity of the order can be re-verified from Delhi High Court Order Portal by scanning the QR code shown above. The Order is downloaded from the DHC Server on 06/05/2025 at 09:48:06 Page 30 of 50





66

+ W.P.(C) 2676/2021 & CM APPL.7906-07/2021

HORIZON PROJECTS PRIVATE LIMITED

..... Petitioner

Through: Mr. Kumar Visalaksh with Mr. Udit Jain, Mr. Arihant Tater, Mr. Saurabh Dugar and Mr. Ajitesh Dayal Singh, Advocates.

Versus

UNION OF INDIA & ORS.

..... Respondents

Through:

Mr. Rajesh Kumar with Ms.Ramneet Kaur, Advocates for UOI. Mr.Zoheb Hossain, Sr.Standing Counsel with Mr.Vivek Gurnani, Mr. Sanjeev Menon, Ms. Sejal Aneja, Advocates for NAA/DGAP. Mr.Parangat Pandey and Ms. Alpana Singh, Advocates for R-3.

67 +

W.P.(C) 2785/2021 & CM APPL.8368/2021

SAMSUNG INDIA ELECTRONICS PVT LTD Petitioner Through: Mr. Sujit Ghosh, Mr. Mannat Waraich, Mr. Ashray Behura and Ms.Ananya Goswami, Advs.

versus

UNION OF INDIA & ORS. Respondents Through: Mr.Zoheb Hossain, Sr.Standing Counsel with Mr.Vivek Gurnani, Mr. Sanjeev Menon,

NAA/DGAP.

68 +

W.P.(C) 2897/2021

ITC LIMITED & ANR.

Through:

..... Petitioners Mr.Ajay Aggarwal, Advocate (through VC) and Mr. K.S. Suresh, Advocate

Ms.Sejal Aneja, Advocates for

This is a digitally signed order.

The authenticity of the order can be re-verified from Delhi High Court Order Portal by scanning the QR code shown above. The Order is downloaded from the DHC Server on 06/05/2025 at 09:48:06 Page 31 of 50



Versus



UNION OF INDIA & ORS. Through: Mr. Ravi Prakash, CGSC with Mr. Yasharth Shukla and Ms. Astu Khandelwal, Advocates for UOI. Mr.Zoheb Hossain, Sr.Standing Counsel with Mr.Vivek Gurnani, Mr. Sanjeev Menon, Ms. Sejal Aneja, Advocates for NAA/DGAP.

69

+ W.P.(C) 2970/2021

M/S DRA AADITHYA PROJECTS PVT. LTD. Petitioner Through: Mr. Monish Panda, Advocate with Mr.Mrinal Bharat Ram and Advocates.

Versus

UNION OF INDIA & ORS. Through: Mr. Manish Mohan, CGSC with Mr.Devendra Kumar, Adv.for UOI. Mr. Sameer Vashisht, ASC Civil GNCTD with Ms. Sanjana Nangia, Advocates. Mr. Yunus Malik, Adv. with Ms. Naazish Khan, Advocate for NAA & DGAP.

70

+ W.P.(C) 3254/2021

GILLETTE INDIA LTD Through:

..... Petitioner Mr. V. Lakshmikumaran, Ms. Charanya Lakshmi Kumaran, Mr. Karan Sachdev, Mr. Yogendra Aldak with Mr.Agrim Arora, Advocates.

Versus

This is a digitally signed order.

The authenticity of the order can be re-verified from Delhi High Court Order Portal by scanning the QR code shown above. The Order is downloaded from the DHC Server on 06/05/2025 at 09:48:06 Page 32 of 50





| UNION OF INDIA & ORS. | Respondents |
|-----------------------|-------------------------------------|
| Through: | Mr.Asheesh Jain, CGSC with |
| | Mr. Gaurav Kumar Advocate for R-1 |
| | Mr.Zoheb Hossain, Sr.Standing |
| | Counsel with Mr. Vivek Gurnani, |
| | Mr. Sanjeev Menon, Ms. Sejal Aneja, |
| | Advocates for NAA/DGAP. |

71

+ W.P.(C) 3306/2021

PROCTER AND GAMBLE HOME PRODUCTS PVT LTD

..... Petitioner

Through: Mr. V. Lakshmikumaran, Ms. Charanya Lakshmi Kumaran, Mr. Karan Sachdev, Mr. Yogendra Aldak with Mr.Agrim Arora, Advocates.

versus

UNION OF INDIA & ORS. Through: Mr. Ripudaman Bhardwaj, CGSC for R-1. Mr.Vivek Goyal, CGSC with Mr.Gokul Sharma, Adv. for UOI. Mr.Zoheb Hossain, Sr.Standing Counsel with Mr.Vivek Gurnani, Mr. Sanjeev Menon, Ms. Sejal Aneja, Advocates for NAA/DGAP.

72

+ W.P.(C) 3327/2021

PROCTER AND GAMBLE HYGIENE AND HEALTH CARE LTD Petitioner Through: Mr. V. Lakshmikumaran, Ms. Charanya Lakshmi Kumaran, Mr. Karan Sachdev, Mr. Yogendra Aldak with Mr.Agrim Arora, Advocates.

versus

This is a digitally signed order.

The authenticity of the order can be re-verified from Delhi High Court Order Portal by scanning the QR code shown above. The Order is downloaded from the DHC Server on 06/05/2025 at 09:48:06 Page 33 of 50





UNION OF INDIA & ORS. Through: Mr.Vivek Goyal, Advocate with Mr.Gokul Sharma, Advocate and Mr.Shivam Singh, Advocates for R-1. Mr.Zoheb Hossain, Sr.Standing Counsel with Mr.Vivek Gurnani, Mr. Sanjeev Menon, Ms. Sejal Aneja, Advocates for NAA/DGAP.

73

+ W.P.(C) 3508/2021 & CM APPL. Nos.25152-53/2021

M/S ALTON BUILDTECH INDIA PVT LTD Petitioner Through: Ms.Ruby Singh Ahuja, Ms. Kritika Sachdeva, Mr. Vishal Gehrana and Mr. Jappanpreet Hora, Advocates versus

| UNION OF INDIA & ORS. Through: | Respondents Ms. Pratima N. Lakra, CGSC with |
|-----------------------------------|--|
| | Ms. Vanya Bajaj and Mr. Kashish G. |
| | Baweja, Advocates for UOI. |
| | Mr. Vinod Diwakar, CGSC with |
| | Mr.Vishal Kumar Singh and |
| | Mr.Olson Nair, Advs. for UOI. |
| | Mr.Zoheb Hossain, Sr.Standing |
| | Counsel with Mr. Vivek Gurnani, |
| | Mr. Sanjeev Menon, Ms. Sejal Aneja, |
| | Advocates for NAA/DGAP. |

74

+ **W.P.(C) 3867/2021**

M/S ELECTRONICS MART INDIA LTD Petitioner Through: Mr.Nikhil Gupta, Mr.Vipin Upadhayay and Mr.Rochit Abhishek, Advs.

Versus

UNION OF INDIA & ORS. Resp Through: Mr.Farman Ali, Advoo

..... Respondents Mr.Farman Ali, Advocate with Mr.Krishan Kumar and Ms.Usha Jamnal, Advs. For UOI.

This is a digitally signed order.

Page **34** of **50**





Mr. Yunus Malik, Adv. with Ms. Naaziah Khan, Advocate for NAA and DGAP.

75

+ W.P.(C) 4600/2021

INOX LEISURE LIMITED...... PetitionerThrough:Mr. Kumar Visalaksh with Mr. UditJain, Mr. Arihant Tater, Mr. SaurabhDugar and Mr. Ajitesh Dayal Singh,
Advocates.

Versus

UNION OF INDIA & ORS.

..... Respondents

Through:

Mr. Ripudaman Bhardwaj, CGSC for

R-1. Mr.Bhagvan Swarup Shukla, CGSC with Mr.Sarvan Kumar, Advocate for

UOI. Mr.Zoheb Hossain, Sr.Standing Counsel with Mr.Vivek Gurnani, Mr. Sanjeev Menon, Ms. Sejal Aneja, Advocates for NAA/DGAP.

76 +

W.P.(C) 4789/2021

M/S MANAS VIHAR SAHAKARI AWAS SAMITI LTD.

..... Petitioner

Through: Mr.Abhishek A Rastogi, Adv.

Versus

UNION OF INDIA & ORS. Through: Mr. Ripudaman Bhardwaj, CGSC for R-1. Mr.Bhagwan Swarup Shukla, CGSC with Mr. Sarvan Kumar, GP for UOI. Mr.Zoheb Hossain, Sr.Standing Counsel with Mr.Vivek Gurnani, Mr. Sanjeev Menon, Ms. Sejal Aneja, Advocates for NAA/DGAP.

This is a digitally signed order.

Page 35 of 50





Mr. Manas Bhatnagar, Advocates for R-4.

..... Petitioner

77

+ W.P.(C) 4794/2021 & CM APPL. 14802/2021

YELLOW SUN RESTAURANTS PRIVATE LIMITED

Through: Mr. Nikhil Gupta, Advocate.

Versus

| UNION OF INDIA & ORS. | Respondents |
|-----------------------|-------------------------------------|
| Through: | Mr. Ajay Kumar Pandey, SPC for |
| | UOI with Mr. Piysuh Mishra, |
| | Advocate. |
| | Mr.Zoheb Hossain, Sr.Standing |
| | Counsel with Mr. Vivek Gurnani, |
| | Mr. Sanjeev Menon, Ms. Sejal Aneja, |
| | Advocates for NAA/DGAP. |

78

+ W.P.(C) 6337/2021 & CM APPL.19960/2021

| M/S PURI CONSTRUCTION Through: | PVT. LTD Petitioner Mr.Prem Kandpal, Advocate with Mr.Ketan Jain and Mr.Chetan Kumar Shukla Advocates. |
|-----------------------------------|--|
| Versus | |
| UNION OF INDIA & ORS. | Respondents |
| Through: | Mr. Kunal Sharma, Sr. Standing Counsel with Mr. Shubhendu Bhattacharya, Adv. Mr.Apoorv Kurup, CGSC with Mr. Shivansu Dwivedi and Mr. Akhil Masiya, Advocates for R-1 Mr.Zoheb Hossain, Sr.Standing Counsel with Mr.Vivek Gurnani, Mr. Sanjeev Menon, Ms. Sejal Aneja, Advocates for NAA/DGAP. Mr.Ravi Prakash, CGSC for R-3 to |

This is a digitally signed order.

The authenticity of the order can be re-verified from Delhi High Court Order Portal by scanning the QR code shown above. The Order is downloaded from the DHC Server on 06/05/2025 at 09:48:06 Page 36 of 50





R-6 with Ms.Shruti Shivkumar, Ms.Taha Yasin and Mr.Anshuman Das Gupta Advs.

79

+ W.P.(C) 12471/2021 & CM APPL.No.39234/2021

| SOUTHWINDS PROJECTS L | LP Petitioner |
|-----------------------------------|---|
| | Mr.Kunal Vajani with Mr.Kunal Mimani, Mr.Kartikey Bhatt and Mr.Gaurav Katri,Advs. |
| Versus | |
| UNION OF INDIA & ORS. Through: | Respondents Mr.Asheesh Jain, CGSC with Mr. Gaurav Kumar Advocate for R-1 Mr.Aman Malik, Advocate for R-2 & R-3. Mr.Adhishwar Suri, Advocate for Mr.Aditya Singla, Sr. Standing Counsel, Ms. A. Sahitya Veena for R-4. |

Mr.Zoheb Hossain, Sr.Standing Counsel with Mr.Vivek Gurnani, Mr. Sanjeev Menon, Ms. Sejal Aneja, Advocates for NAA/DGAP.

80

+ W.P.(C) 14666/2021 & CM APPL.46201-46203/2021

| ANAND RATHI | | Petitioner |
|-------------|----------|-----------------------------|
| | Through: | Mr.Abhishek A Rastogi, Adv. |

Versus

| UNION OF INDIA & ORS. | Respondents |
|-----------------------|----------------------------------|
| Through: | Mr. Ravi Prakash, CGSC with Mr. |
| | Yasharth Shukla and Ms. Astu |
| | Khandelwal, Advocates for |
| | UOI. |
| | Mr.Aman Malik, Mr.Vijay Kumar |
| | Maurya and Ms.Shubhi Bhardwaj, |
| | Adv. for NAA and DGAP |
| | Mr.Yunus Malik, Advocate for NAA |
| | & DGAP. |

This is a digitally signed order.

Page 37 of 50





81 + W.P.(C) 6983/2022 & CM APPL.21405/2022

WTC NOIDA DEVELOPEMENT COMPANY PRIVATE LIMITED

..... Petitioner

Through: Mr.Preetesh Kapur, Sr.Advocate with Mr. Shaunak Kashyap, Mr. Balasubramanian R. Iyer and Mr. Kanav Agarwal, Ms. Muskan Yadav and Mr. Kartikaya Gautam, Advocates.

versus

| UNION OF INDIA & ORS. Through: | Respondents Mr. Ravi Prakash, CGSC with Ms.Archana Surve, Govt. pleader |
|-----------------------------------|---|
| | with Ms. Kholi Rakuzhuro, Advocate for UOI. |
| | Mr.Zoheb Hossain, Sr.Standing |
| | Counsel with Mr. Vivek Gurnani, |
| | Mr. Sanjeev Menon, Ms. Sejal Aneja, Advocates for NAA/DGAP |

82 +

W.P.(C) 7781/2022 & CM APPL.23831/2022

SAMSUNG INDIA ELECTRONICS PVT LTD Petitioner

Through: Mr. Sujit Ghosh with Ms. Mannat Waraich, Mr. Ashray Behrua and Ms.Ananya Goswami, Advocates.

Versus

UNION OF INDIA & ORS. Respondents Through: Mr. Rakesh Kumar, CGSC for UOI. Mr.Zoheb Hossain, Sr.Standing Counsel with Mr.Vivek Gurnani, Mr. Sanjeev Menon, Ms. Sejal Aneja, Advocates for NAA/DGAP.

This is a digitally signed order.

The authenticity of the order can be re-verified from Delhi High Court Order Portal by scanning the QR code shown above. The Order is downloaded from the DHC Server on 06/05/2025 at 09:48:06 Page 38 of 50





+ W.P.(C) 8705/2022 & CM APPLs.26239-26240/2022

M/S TATA PLAY LIMITED Petitioner Through: Mr. Rohan Shah with Mr. Bharat Raichandani, Mr. Deepak Kumar

Khokhar, Advocates.

versus

| UNION OF INDIA & ORS. | Respon | dents |
|-----------------------|-------------------------------|-------|
| Through: | Mr.Abhishek Saket, Advocat | e for |
| | UOI | |
| | Mr.Zoheb Hossain, Sr.Standing | |
| | Counsel with Mr. Vivek Gurnan | , |

84

83

+ W.P.(C) 12533/2022 & CM APPL. Nos.37949-37950/2022

LICHFL CARE HOMES LIMITED

..... Petitioner

Through: Mr. Pratyush Prava Saha, Advocate.

Advocates for NAA/DGAP.

Mr. Sanjeev Menon, Ms. Sejal Aneja,

versus

UNION OF INDIA & ORS. Respondents

SPC with Through: Mr.Kamal Kant Jha, Mr.Avinash Singh, Advocate for R-1/UOI. Mr.Abhishek Saket, Advocate for UOI. Mr.K.K.Jha, SPC for R-1. Mr.Zoheb Hossain, Sr.Standing Counsel with Mr. Vivek Gurnani, Mr. Sanjeev Menon, Ms. Sejal Aneja, Advocates for NAA/DGAP. Ms. Sonu Bhatnagar with Ms. Nishta Mittal and Ms. Monica Benjamin, Advs for R-5& 6. Mr.Varun Sharma, Advocate for the complainant.

This is a digitally signed order.

The authenticity of the order can be re-verified from Delhi High Court Order Portal by scanning the QR code shown above. The Order is downloaded from the DHC Server on 06/05/2025 at 09:48:06

Page 39 of 50





Ms. Sharmila Upadhyay, Ms. Supriya R. Pandey and Mr. Pawan Upadhyay, Advs. for R-4.

85

+ W.P.(C) 12557/2022 & CM APPL.Nos.38027-38028/2022

| L OREAL INDIA PRIVATE LIMITED | | Petitioner | | | | |
|-------------------------------|----------|---------------------------------|-------|-----------|------------|-------|
| | Through: | Mr. | V. | Lakshm | ikumaran, | Ms. |
| | | Chara | anya | Lakshmi | Kumaran, | Mr. |
| | | Karaı | n Sac | hdev, Mr. | Yogendra A | Aldak |
| | | with Mr.Agrim Arora, Advocates. | | | | |
| | versus | | | | | |
| UNION OF INDI | A & ORS. | | | | Respon | dents |

Through: Ms. Uma Prasuna Bachu, Sr.PC with Ms.Poonam, GP for R-1. Mr.Zoheb Hossain, Sr.Standing Counsel with Mr.Vivek Gurnani, Mr. Sanjeev Menon, Ms. Sejal Aneja, Advocates for NAA/DGAP.

86

+ W.P.(C) 12573/2022 & CM APPLs.38062-38063/2022

| M/S SWATI REALTY | Petitioner |
|------------------|-----------------------------|
| Through: | Mr.Abhishek A Rastogi, Adv. |

Versus

UNION OF INDIA & ORS. Through: Mr. Sandeep Vishnu, Advocate for UOI. Ms. Suruchi Suri, Advocate with Mr.Suryansh Pratap Singh, Advocate for R-4. Ms. Sonu Bhatnagar with Ms. Nishta Mittal and Ms. Monica Benjamin, Advs for R-5& 6 Mr.Zoheb Hossain, Sr.Standing Counsel with Mr.Vivek Gurnani, Mr. Sanjeev Menon, Ms. Sejal Aneja, Advocates for NAA/DGAP.

This is a digitally signed order.

The authenticity of the order can be re-verified from Delhi High Court Order Portal by scanning the QR code shown above. The Order is downloaded from the DHC Server on 06/05/2025 at 09:48:06 Page 40 of 50





87

+ W.P.(C) 12639/2022 & CM APPLs.38309-38310/2022 & 39263/2022

M/S PERFECT BUILDWELL PVT LTD Petitioner Through: Mr. Krishna Mohan K Menon and Ms. Parul Sachdeva, Advocate.

versus

UNION OF INDIA AND ORS Through: Mr. Ravi Prakash, CGSC with Mr. Abhishek Khanna, GP and Ms. Astu Khandelwal, Advocates for UOI. Mr.Abhishek Khanna, Advocate for R-1. Mr.Zoheb Hossain, Sr.Standing Counsel with Mr.Vivek Gurnani, Mr. Sanjeev Menon, Ms. Sejal Aneja, Advocates for NAA/DGAP.

88

+ W.P.(C) 12797/2022 & CM APPLs.38922-38924/2022

| VASAVI AND GP INFRA LI Through: | P Petitioner Mr.Krishna Dev Jagarlamudi, Advocate with Mr.N.Sai Vinod, Advocate. |
|------------------------------------|---|
| Versus | |
| UNION OF INDIA & ORS. Through: | Respondents Mr.Jatin, Sr.Panel Counsel with Ms.Chetanaya Puri and Mr. Anand Awasthi, Advs. for UOI. Mr.Zoheb Hossain, Sr.Standing Counsel with Mr.Vivek Gurnani, Mr. Sanjeev Menon, Ms. Sejal Aneja, Advocates for NAA/DGAP. |
| | Ms. Sonu Bhatnagar with Ms. Nishta Mittal and Ms. Monica Benjamin, |

Advs for R-4

This is a digitally signed order.

The authenticity of the order can be re-verified from Delhi High Court Order Portal by scanning the QR code shown above. The Order is downloaded from the DHC Server on 06/05/2025 at 09:48:06

Page 41 of 50





+ W.P.(C) 13657/2022 & CM APPLs.41646-41647/2022

M/S DLF LIMITED Through: 1

..... Petitioner Mr. V. Lakshmikumaran, Mr. Agrim Arora, Mr. Yogendra, Mr.Karan Sachdev and Mr. Sumit Khadaria, Advocates.

Versus

UNION OF INDIA & ORS. Through: Mr.As

..... Respondents Mr.Asheesh Jain, CGSC with Mr. Gaurav Kumar, Advocate for R-1. Mr. for Vipul Agrwal, Adv. NAA/DGAP Mr.Zoheb Hossain, Sr.Standing Counsel with Mr. Vivek Gurnani, Mr. Sanjeev Menon, Ms. Sejal Aneja, Advocates for NAA/DGAP. Mr.Satish Kumar, Sr.Standing Counsel with Ms. Vaishali Goyal, Advocates for R-5.

90

+ W.P.(C) 13715/2022 & CM APPLs.41879/2022, 45056/2022 and 45505/2022

| NY CINEMAS LLP Through: | Petitioner Mr.Rituraj H. Gurjar with Mr.Prateek K. Chadha, Mr. Sreekar Aeghuri, Ms. Pragya Ganjoo, Mr.Vrishank Singhania, Advocates. |
|-----------------------------------|--|
| versus | |
| UNION OF INDIA & ORS. Through: | Respondents Mr. Sushil Kumar Pandey, Advocate for UOI. Mr.Zoheb Hossain, Sr.Standing Counsel with Mr.Vivek Gurnani, |
| | Mr. Sanjeev Menon, Ms. Sejal Aneja, Advocates for NAA/DGAP. |

This is a digitally signed order.

Page 42 of 50





Mr. Anurag Ojha, Sr.Standing Counsel with Mr. Deepak Somani, Advocate respondent No.3 & 4. Ms.Sonu Bhatnagar with Ms.Anushree Narain, Ms.Venus Mehrotra and Ms.Nishtha Mittal, Advocates for R-5& 6

91

+ W.P.(C) 14835/2022

M/S AIRMID REAL ESTATE LTD. Petitioner Through: Mr.Kishore Kunal, Mr.Manish Rastogi and Ms.Ankita Prakash, Advocates.

versus

| UNION OF INDIA & ORS. | Respondents | |
|-----------------------|-------------------------------------|--|
| Through: | Mr.Sushil Kumar Pandey, Advocate | |
| | for UOI. | |
| | Mr.Rajesh Kumar, Advocate with | |
| | Ms.Ramneet Kaur, Advocates for | |
| | UOI. | |
| | Mr.Zoheb Hossain, Sr.Standing | |
| | Counsel with Mr.Vivek Gurnani, | |
| | Mr. Sanjeev Menon, Ms. Sejal Aneja, | |
| | Advocates for NAA/DGAP. | |
| | | |

92 +

| W.P.(C) 15169/2022 | |
|--------------------|---------------------------|
| GELENMARK PHARMACE | UTICAL |
| LIMITED AND ANR | Petitioners |
| Through: | Mr. Rohan Shah, Advocate. |

Versus

UNION OF INDIA AND ORS Through: Mr.Sushil Kumar Pandey with Mr.Kuldeep Singh, Advocates for UOI.

This is a digitally signed order.

The authenticity of the order can be re-verified from Delhi High Court Order Portal by scanning the QR code shown above. The Order is downloaded from the DHC Server on 06/05/2025 at 09:48:06

Page 43 of 50





Mr.Zoheb Hossain, Sr.Standing Counsel with Mr.Vivek Gurnani, Mr. Sanjeev Menon, Ms. Sejal Aneja, Advocates for NAA/DGAP.

93 +

W.P.(C) 15172/2022

BARBEQUE NATION HOSPITALITY LTD Petitioner Through: Mr. Srinivas Kotni, Mr.Anirudh Ramanathan, Mr. Safal Sethi, Mr. Rishabh Dev Dixit, Advocates.

Versus

UNION OF INDIA AND ORS Through: Mr.Sushil Kumar Pandey with Mr.Kuldeep Singh, Advocates for UOI. Mr.Rakesh Kumar, CGSC for UOI. Mr.Zoheb Hossain, Sr.Standing Counsel with Mr.Vivek Gurnani, Mr. Sanjeev Menon, Ms. Sejal Aneja, Advocates for NAA/DGAP.

94

+ W.P.(C) 15240/2022, CM APPLs.47193-47195/2022, 42515/2023

PRESCON REALTORS AND INFRASTRUCTURES PRIVATE LIMITED

Through:

..... Petitioner Mr.Tushar Jarwal with Mr. Rahul Sateeja, Mr.Pranav Bansal and Mr. Sanyam Agarwal, Advs.

versus

UNION OF INDIA & ORS. Through: Respondents

Mr. Vijay Joshi, Adv. for R-1. Mr.Zoheb Hossain, Sr.Standing Counsel with Mr.Vivek Gurnani, Mr. Sanjeev Menon, Ms. Sejal Aneja, Advocates for NAA/DGAP. Mr.Anurag Ojha, Sr.Standing Counsel with Mr. Deepak Somanni, Advocate for R-5.

This is a digitally signed order.

Page **44** of **50**





Ms. Anushree Narain, Standing counsel with Ms. Simran Kumari, Advocate for GST.

95

+ W.P.(C) 16890/2022 & CM APPLs. 53510-53512/2022

BHAGWATI INFRA

..... Petitioner

Mr.Bharat Rai Chandani, Advocate with Mr.Deepak Kumar Khokhar, Advocate.

Advocates for NAA/DGAP.

Advocates for NAA/DGAP.

Versus

Through:

UNION OF INDIA & ORS. Through: Mr.Mukesh Sachdeva, Advocate for R-1. Mr.Zoheb Hossain, Sr.Standing Counsel with Mr.Vivek Gurnani, Mr. Sanjeev Menon, Ms. Sejal Aneja,

96

+ W.P.(C) 17073/2022 & CM APPL. 54098/2022

ALLERGAN HEALTHCARE INDIA PVT. LTD. Petitioner Through: Mr.Sparsh Bhargava, Ms. Ishita Farsauja, Mr. Apoorv Shukla, Ms. Prabhleen Kaur and Mr. Purseth Kanan, Advocate.

Versus

UNION OF INDIA & ORS. Respondents Through: Mr.Zoheb Hossain, Sr.Standing Counsel with Mr.Vivek Gurnani, Mr. Sanjeev Menon, Ms. Sejal Aneja,

97

+

W.P.(C) 15289/2022 & CM APPL.Nos.47442-47443/2022

ANUTONE ACOUSTICS LIMITED Petitioner Through: Mr. V. Lakshmikumaran, Ms. Charanya Lakshmi Kumaran, Mr. Karan Sachdev, Mr. Yogendra Aldak with Mr.Agrim Arora, Advocates.

This is a digitally signed order.

Page 45 of 50



Versus



UNION OF INDIA & ORS. Respondents Through: Mr. Manish Kumar, SPC for UOI. Mr.Zoheb Hossain, Sr.Standing

Mr. Manish Kumar, SPC for UOI. Mr.Zoheb Hossain, Sr.Standing Counsel with Mr.Vivek Gurnani, Mr. Sanjeev Menon, Ms. Sejal Aneja, Advocates for NAA/DGAP.

98 +

W.P.(C) 16178/2022 & CM APPL. 38836/2023

ARIHANT SUPERSTRUCTURES LTD. Petitioner Through: Mr.Prem Kandpal, Advocate with Mr.Ketan Jain and Mr.Chetan Kumar Shukla Advocates. versus

| UNION OF INDIA & ORS. | Respondents |
|-----------------------|-------------------------------------|
| Through: | Mr. Manish Kumar, Sr. Central Govt. |
| | Counsel |
| | Ms. Anushree Narain and Ms. Simran |
| | Kumari, Advocates for GST |
| | Mr. Zoheb Hossain with Sanjeev |
| | Menon, Mr. Vivek Gurnani, |
| | Mr.Prasenjeet Mohapatra, Mr. Kavish |
| | Garach and Ms.Sejal AnejaAdvocates |
| | for NAA and DGAP. |
| | |

99 +

W.P.(C) 16266/2022 & C.M.Nos.50925-50926/2022

| PRASU INFRABUILD PVT LTD | | | Petitio | ner |
|--------------------------|------------------------------|-------|----------|------|
| Through: | Mr.Tarun | Jain, | Advocate | with |
| | Mr.Divyansh Singh, Advocate. | | | |
| | | | | |

versus

UNION OF INDIA & ORS. Through: Mr.Sanjay Kumar. SPC for R-1. Mr.Zoheb Hossain, Sr.Standing Counsel with Mr.Vivek Gurnani, Mr. Sanjeev Menon, Ms. Sejal Aneja, Advocates for NAA/DGAP. Mr.Sumit Gaur, Advocate for R-6, 7, 9, 11, 12, 13, 14 & 15.

This is a digitally signed order.

Page 46 of 50





100 + W.P.(C) 16734/2022 & CM APPLs.52794-52795/2022

M/S NANDI INFRATECH PVT LTD Appellant

Through: Mr.Sandeep Chilana, Advocate with Mr.Prem Kandpal, Advocate

versus UNION OF INDIA AND ORS

..... Respondents

Through: Ms. Anushree Narain and Ms.Simran Kumari, Advocates for GST. Mr.Zoheb Hossain, Sr.Standing Counsel with Mr.Vivek Gurnani, Mr. Sanjeev Menon, Ms. Sejal Aneja, Advocates for NAA/DGAP.

101

+ W.P.(C) 16935/2022 & CM APPL.53667/2022

NEW WORLD REALTY LLP Petitioner Through: Mr. Kumar Visalaksh, Mr. Udit Jain Mr. Arihant Tater and Mr.Ajitesh Dayal Singh, Advocates.

Versus

UNION OF INDIA AND ORS Through: Mr. Sushil Raaja, SPC for UOI Mr.Zoheb Hossain, Sr.Standing Counsel with Mr.Vivek Gurnani, Mr. Sanjeev Menon, Ms. Sejal Aneja, Advocates for NAA/DGAP.

102

+ W.P.(C) 17010/2022 & CM APPL.53925/2022

WADHWA REALTY PVT LTD. Petitioner Through: Mr. Kumar Visalaksh, Mr. Udit Jain Mr. Arihant Tater and Mr.Ajitesh Dayal Singh, Advocates

Versus

This is a digitally signed order.

The authenticity of the order can be re-verified from Delhi High Court Order Portal by scanning the QR code shown above. The Order is downloaded from the DHC Server on 06/05/2025 at 09:48:06 Page 47 of 50





UNION OF INDIA AND ORS

..... Respondents

Through: Mr. Neeraj, SPC with, Mr. Vedansh Anand and Mr. Rudhra Paliwal, Advs for UOI.
Mr.Zoheb Hossain, Sr.Standing Counsel with Mr.Vivek Gurnani, Mr. Sanjeev Menon, Ms. Sejal Aneja, Advocates for NAA/DGAP.

103

+ W.P.(C) 246/2023 & CM APPL.Nos.939-940/2023

M/S BHARTIYA URBAN PVT LTD. (FORMERLY, BHARTIYA CITY DEVELOPERS PVT LTD.) Petitioner Through: Mr.Abhishek A Rastogi, Adv.

Versus

UNION OF INDIA AND ORS Through: Mr.Gigi C.George with Mr.Dheeraj Singh, Advocates for R-1/UOI. Mr.Zoheb Hossain, Sr.Standing Counsel with Mr.Vivek Gurnani, Mr. Sanjeev Menon, Ms. Sejal Aneja, Advocates for NAA/DGAP.

104

+ W.P.(C) 3866/2023 & CM APPL. 15035/2023

ATS HOMES PVT. LTD. Petitioner Through: Mr.Prem Kandpal, Advocate with Mr.Ketan Jain and Mr.Chetan Kumar Shukla Advocates.

Versus

UNION OF INDIA AND ORS Through: Mr. Anshuman, Advocate for R1/UOI Ms. Anushree Narain, Standing Counsel for GST/R-2 with Ms. Simran Kumari, Advocate.

This is a digitally signed order.

Page 48 of 50





Mr. Zoheb Hossain, Mr. Vivek Gurnani & Mr. Hasnain Khawaja, Advs. for NAA & DGAP.

105

+ W.P.(C) 11180/2023 & CM APPLs. 43445-43446/2023

M/S ATS TOWNSHIP PVT. LTD. Petitioner Through: Mr. Puneet Agrawal and Mr. Ketan Jain, Advocates

Versus

| UNION OF INDIA AND ORS | Respondents |
|------------------------|------------------------------------|
| Through: | Mr. Ravi Prakash, CGSC with |
| - | Ms.Astu Khandelwal, Adv. for R-I |
| | (UOI). |
| | Mr. Naginder Benipal, Mr. Ankit |
| | Siwach and Ms. Harithi Kambri, |
| | Advocates for UOI |
| | Mr. Virender Pratap Singh Charak, |
| | Mr. Pushpender Singh Charak, |
| | Ms.Shubhra Parashar, Mr. Pinky |
| | Yadav, Advs. For UOI. |
| | Ms. Anushree Narain, Standing |
| | Counsel with M s. simran Kumari, |
| | Advocate for R-2, (CBIC). |
| | Mr. S.V. Tyagi & Mr. Shivam Tyagi, |
| | Advs for R-2. |
| | Mr. Zoheb Hossain, Mr. Vivek |
| | Gumani & Mr. Flasnain Khawja, |
| | Advs. for NAA. |
| | |

106

+

W.P.(C) 11910/2023

PAREENA INFRASTRUCTURE PVT. LTD. Petitioner Through: Mr. Aamnya Jagannath Mishra, Advocate

Versus

This is a digitally signed order.

The authenticity of the order can be re-verified from Delhi High Court Order Portal by scanning the QR code shown above. The Order is downloaded from the DHC Server on 06/05/2025 at 09:48:06 Page 49 of 50



Through:



UNION OF INDIA AND ORS

..... Respondents

Mr. Ravi Prakash, CGSC with Mr. Yasharth Shukla and Ms. Astu Khandelwal, Advocates for UOI. Mr. Virandar, Proton Singh, Cha

Mr. Virender Pratap Singh Charak, Mr. Deepesh Chaudhary, Mr. Pushpender Pratap Singh Charak, Ms.Shubhra Parashar, Mr. Yash Hari Dixit, Advocates for UOI.

Ms. Anushree Narain, Standing Counsel with Ms. Simran Kumari, Advocate for R-2, (CBIC).

Mr. S.V. Tyagi & Mr. Shivam Tyagi, Advs for R-2.

Mr. Zoheb Hossain, Mr. Vivek Gumani & Mr. Flasnain Khawja, Advs. for NAA.

Ms. Gigi C George and Mr. Dheeraj Singh, Advocates for UOI

CORAM: HON'BLE MR. JUSTICE MANMOHAN HON'BLE MR. JUSTICE DINESH KUMAR SHARMA

%

ORDER 03.10.2023

- 1. Arguments heard in part.
- 2. List on the date fixed i.e. 04th October, 2023.

MANMOHAN, J

DINESH KUMAR SHARMA, J

OCTOBER 3, 2023

This is a digitally signed order.

The authenticity of the order can be re-verified from Delhi High Court Order Portal by scanning the QR code shown above. The Order is downloaded from the DHC Server on 06/05/2025 at 09:48:06 Page 50 of 50